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Title: Regarding establishment of new Divisional Postal and Sorting Office.

SHRI KARADI SANGANNA AMARAPPA (KOPPAL): Mr. Chairman, Sir, I would like to draw the attention of the Government on the establishment of Divisional Post Office and Sorting Office at Koppal as well as construction of own buildings to Post Offices in my constituency.

Sir, in the year 1997-98, the Government of Karnataka declared seven new districts including Koppal. Now all the newly declared districts except Koppal are having their own Divisional Post Office and Sorting Office. Due to this, the people of Koppal are facing a lot of problems due to the long distance between Gadag and Koppal. Now Koppal is connected to Gadag Divisional Office for all administrative works. It is very difficult for the public and employees of Post Office to get the service from Gadag Divisional Office which is nearly at a distance of 100 kms.

Another issue is relating to the construction of own buildings for Post Offices in Karnataka, especially in Koppal district. There are 271 Post Offices in my constituency. Out of 271, only 11 Post Offices are having their own buildings and the remaining are functioning from rented buildings while the Government can construct their own buildings to avoid paying rent. Due to non construction of own buildings, the Department of Posts is paying a huge amount every month as rent for these buildings.

So, I would request the hon. Minister of Communications to look into the matter and do the needful to have a Divisional Post Office and Sorting Office at Koppal by which people can do their work easily and avoid traveling a distance of 100 kms. I would also request the Minister to draw a plan by which all the Post Offices could be shifted to their own buildings thereby the Government of India can save a lot of money being paid as rent to these buildings now.